

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XI-05/2008/ 197/RC dated 20.04.2016.

In exercise of the powers conferred by sub-section (1) of Section 28 read with Section (2) (e) (iii) of the Right to Information Act, 2005, Hon'ble the Chief Justice of the Gauhati High Court has been pleased to amend **Sl. No. 7 of Appendix-I** of the Gauhati High Court (Right to Information) Rules, 2008 in the following manner, with immediate effect:

Sl. No	Public Authority	Appellate Authority	Public Information Officer	Assistant Public Information Officer
7.	Itanagar Bench	Joint Registrar	Sr. Most Asstt. Registrar	Sr. Most Sr. Admn. Assistant

By order,
Sd/-

H.K. Sarma

REGISTRAR GENERAL

No. HC.XI-05/2008/198-217/RC dated 20.04.2016.

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
7. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
9. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
10. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
11. The O.S.D., Gauhati High Court, Guwahati –cum- Joint Director (Officiating), Judicial Academy, Assam.
12. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
13. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
14. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
17. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
18. The Deputy Director, Printing & Stationery, Assam Government Press, for publication of this Notification in the State Gazette.
19. The Publisher, Nagaland Gazette, Kohima/ Mizoram Gazette, Aizawl/ Arunachal Pradesh Gazette, Itanagar. for publication of this Notification in their respective State Gazette.
20. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

20.04.16
20.04.16